

## Annexure-IV

Name of the corporate debtor: Raghupati Construction Private Limited; Date of commencement of CIRP: 19/10/2023; List of Creditors as on: 17/09/2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Avargreen Organic Foods Private Limited	11-11-2023	₹ 1,06,75,000.00	₹ 1,00,00,000.00	Unsecured Financial Creditor	NA	NA	No	34.02%	0.00	0.00	₹ 6,75,000.00	0.00	As no information has been provided by the Claimant regarding the calculation of the interest amount, the interest amount which has been calculated by the claimant has not been admitted
2	Rajat Singh Deep Bhatia	06-04-2024	₹ 8,86,25,197.00	₹ 0.00	Unsecured Financial Creditor	NA	NA	No	0.00%	0.00	0.00	₹ 8,86,25,197.00	0.00	The claimant has submitted revised claim form in Form-B dated 07.09.2024
3	Manpreet Singh	09.09.2024	₹ 10,49,238.00	₹ 0.00	Unsecured Financial Creditor	NA	NA	No	0.00%	0.00	0.00	0.00	₹ 10,49,238.00	The RP via email, has requested the Claimant to provide additional documents and information to support the claimed amount. As the requested information is still pending, the RP has placed the claim amount under verification.
		<b>Total</b>	<b>₹ 10,03,49,435.00</b>	<b>₹ 1,00,00,000.00</b>					<b>34.02%</b>			<b>₹ 8,93,00,197.00</b>	<b>₹ 10,49,238.00</b>	